

companies should manufacture drugs with good intentions and not putting human life into danger because it would not only be immoral but inhuman also. I think people indulging in such activities should be condemned, in strongest words.

The Government should take stern action and fix norms in this regard so that these companies may never dare to play with the life of any person—rich or poor.

[English]

(ii) **Need to send a Central team to Coimbatore district of Tamil Nadu to assess the damage caused by recurring drought and to suggest relief measures.**

SHRI C. K. KUPPUSWAMY (Coimbatore) : Sir, in my constituency, in Coimbatore District, the people living in Palladam taluq, Tiruppur, Sulur Union, S.S. Kulam, Madukkarai and Perur, have been severely affected due to acute drought and famine condition. On account of failure of monsoon consecutively for the last three years in this part of Tamil Nadu, there is acute scarcity of drinking water. The cattle are the worst affected due to non-availability of fodder and drinking water. All the wells, tanks, small lakes and rivulets have gone dry. In spite of the repeated requests by all concerned, the State Government has not so far come forward to mitigate the sufferings of the people in this District.

I would, therefore, request the Centre kindly arrange to send a team of officials to the District for survey and to know the gravity of drought and famine situations so that the Union Government may be in a position to work out schemes under the new 20-Point Programme for provision of drinking water, employment opportunities and other facilities to the lakhs and lakhs of affected people as also fodder of the cattle.

(iii) **Need to provide better terms and conditions of service to doctors selected for appointment in Lakshadweep Islands.**

SHRI P.M. SAYEED (Lakshadweep) : I make a special mention to point out that a number of vacancies of doctors in Lakshadweep which in itself are not sufficient, remain vacant. Out of the 29 sanction-

ed strength of doctors 12 posts are laying vacant. The post of Gynaecologist, ENT Specialists, Paediatrician, Anaesthesia specialist being vacant, cause a great harm to the health of the people. The main reason is stated to be that the doctors selected for the posts fail to join duty in the islands mainly because the amenities available for them are scanty and consequently the public health and family welfare programmes remains most unsatisfactory.

I would, therefore, strongly appeal that special terms and conditions of service for the doctors to be appointed in Lakshadweep be drawn up forthwith. This would work as an incentive for them to serve even under hard conditions of living in the Islands.

(iv) **Demand for introduction of a passenger train between Pune and Ahmedabad via Civa, Vasai.**

SHRI ANOOPCHAND SHAH (Bombay North) : People of Pune in Maharashtra are demanding a passenger train between Pune and Ahmedabad VIA Diva/Vasai line for the last several years. This new line will minimize the distance between Pune and Ahmedabad by about 60 Kms., journey time by about four hours and will give relief to the passengers from their present hardships.

Introduction of this new train will minimize the pressure on suburban traffic of Bombay. People of Pune had a programme for 'Andolan' and 'Satyagrah' but they have faith in the Railway Minister, and are waiting for Minister's early action and announcement for this train.

I request the hon. Minister of Railway to give approval for this new train between Pune and Ahmedabad from 1st April 1987. There is no need of any infra-structure as insisted upon by Railway Board between Vasai and Diva, to run one passenger train daily. Today, goods traffic has been operating with 70 to 80 bogies on this line, for about three years. There is no point in operating goods traffic only.

I hope hon. Minister will make the necessary announcement soon, considering the strong feelings of the people.